

**Wage Negotiations in Banking Industry**

3409. SHRI AJIT BAG : Will the Minister of FINANCE be pleased to state the position of wage negotiations in Banking Industry after the expiry of the last settlement on 31 August, 1982 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The Settlements entered into by the Indian Banks' Association (IBA) and the Unions of Bank Employees on 1.8.1979, 13.10.1979 and 19.11.1979, commonly known as the 3rd Bipartite Settlement, was to be in force for a period of 4 years w.e.f. 1st September, 1978. Notwithstanding the expiry of the Settlements, they continue to govern and bind the parties till such time they are terminated by either party by giving to the other a statutory notice as prescribed in Law. The parties had recorded an agreement in the 3rd Bipartite Settlement that the demands of the workmen not covered by the 3rd Bipartite Settlement as also issues raised by IBA on behalf of the management of the banks would be discussed with a view to arriving at a negotiated Settlement. Some of the important unresolved issues relate to computerisation and mechanisation, enlargement of duties to post attracting special allowances, voluntary abandonment of service by employees, etc. Discussions between the IBA and the Unions with a view to reaching at a negotiated Settlement is in progress. Meanwhile, the Unions of workmen have submitted fresh Charters of demands to the IBA. IBA has taken the stand that the question of negotiations on the fresh Charters of demands would arise only after the outstanding issue currently being discussed are settled.

**Development of Tourism for Buddhist Pilgrimage in North Western hill States**

3410. PROF. NARAIN CHAND PARASHAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the ITDC or the Department of Tourism (Government of India) have drawn up any programme for the development of tourist facilities at the places

of Buddhist pilgrimage in North Western Hill States of Jammu and Kashmir and Himachal Pradesh as also the hill region of Uttar Pradesh ;

(b) if so, the details of this programme ; and

(c) if not whether such a programme would soon be drawn up as has been drawn in the case of such places of pilgrimage in Eastern parts of India ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) to (c) Proposal relating to the development of tourist facilities at places of Buddhist pilgrimage in the North Western Hill States of Jammu and Kashmir, Himachal Pradesh and Uttar Pradesh are as follows:—

JAMMU AND KASHMIR : Budget accommodation in Leh and provision of wayside amenities on the Srinagar Leh Highway. These proposals will be finalised in consultation with the State Government.

HIMACHAL PRADESH. There is no proposal at present before the Department for the provision of facilities in the Buddhist places in the State.

UTTAR PRADESH : There are no proposals under consideration of the Department for development of Buddhist places in the Hill region of U.P. The Department however, has several schemes for development of tourist facilities in other parts of the State such as Kushinagar and Sravasti, though these have not yet been finalised.

**Opening of Branches of Nationalised Banks in Each Development Block**

3411. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state : (a) whether Government have ensured that the branches of the banks nationalised banks are opened so as to cover all geographically difficult and inaccessible areas ;

(b) if so, whether there are any development blocks which have either no branch or only one branch of the nationalised banks ;

(c) if so, the names of such Community Development blocks for each of the two categories at (b) above, for each State/Union Territory district-wise ; and

(d) whether Government propose to ensure that at least there are three branches in each development block ; and

(e) the likely date by which it would be done ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The basic objectives of the branch expansion policy, so far, have been to accelerate the pace of expansion of bank offices in the hitherto unbanked rural and semi-urban areas and also to rectify the existing imbalances in the spread of banking facilities in the country.

(b) and (c) There are over 5000 blocks in the country. The information system of the Reserve Bank of India does not provide at present the maintenance of record of bank branches on blockwise basis. It is not, therefore, possible to give information in the manner asked for. However, provision of banking facilities in each block has been an objective pursued by the Government and the Reserve Bank of India since 1976. Of the over 700 unbanked blocks identified then, according to available information banking facilities have been provided in all, but 28 of the difficult blocks.

(d) and (e) In the context of the growth in the population and extension of I.R.D. Programmes to all the blocks in the country, branch expansion during the current branch licensing policy period April 1982 to March 1985 is being planned blockwise with the objective of attaining a banking coverage of, on an average, 17,000 people per branch in rural and semi-urban areas by the end of March 1985.

#### Charter of Demands Received From Different Bank Employees' Associations

3412. SHRI SUNIL MAITRA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received a charter of demands from the different Bank Employees' Associations ; and

(d) the names of the Associations/ Unions/Federations which have submitted charter of demands with the date of submission of their respective charter of demands ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The Indian Banks' Association (IBA) have reported that the following unions have submitted their Charter of Demands on the dates mentioned below :—

#### Name of the union

#### Date of submission of Charter of Demands

1. Indian National Banks Employees Congress	15th October, 1982 in respect of 'A' Class banks and 6th December, 1982 in respect of 'B' & 'C' Class banks.
2. Bank Employees Federation of India	15th November, 1982.
3. All India Bank Employees Association	3rd January, 1983.
4. National Organisation of Bank Workers	29th January, 1983.
5. National Confederation of Bank Employees	22nd February, 1983.

#### Improvement in Industrial Production

3413. SHRI MANOHAR LAL SAINI : Will the Minister of FINANCE be pleased to state :

(a) whether there is need for substantial

improvement in working of public sector undertakings, management practices, introduction of institutionalised programme of induction and short-term training for senior public sector managers as adequate attention has not been paid towards improvements in